

of new markets, the Government of India, Tourist Offices at Geneva, Bahrain, Bangkok and Kuala Lumpur have been closed and are being re-located at Moscow (Russia), Tel Aviv (Israel), Johannesburg (South Africa) and Seoul (South Korea) respectively.

(d) and (e) Presently there is no proposal under consideration of ITDC to set up any office abroad.

Issuing of Telephone Directories

690. SHRI JAI PRAKASH AGARWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telephone directory has not been issued in Delhi for the last two years;

(b) if so, the reasons for delay;

(c) whether the telephone directories have also not been issued in other Metropolitan cities/cities in the country for the last many years;

(d) if so, the reasons therefor; and

(e) the steps being taken by Union Government to ensure that telephone directory and corrigenda are issued well in time?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes, Sir.

(b) The delay in printing of Delhi Telephone Directory was due to contractor's problems.

(c) and (d) Yes, Sir. There is some delay in printing of Telephone Directory of certain Metropolitan cities/other cities due to contractor's problems.

(e) Whether there is delay in printing of telephone directory of a particular city, steps are taken to print the same departmentally. Whenever there is a change in the telephone numbers of a particular area, the same is intimated to the users by printing changed number lists. Publicity through the news papers is also given about the changed telephone numbers.

"Ecological Restoration Programmes"

691. SHRIMATI VASUNDHARA RAJE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the State-wise details of the Centrally sponsored ecological restoration programmes launched in the country during Eighth Plan; and

(b) the achievements under those programmes and the funds allocated by the Centre for implementing those programmes, State-wise?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) and (b) The State-wise details of the Centrally Sponsored ecological restoration schemes/programmes, launched during the Eighth Plan, along with funds released for their implementation and achievements made, are given in the Statement enclosed.

Statement

(Rs. in lakhs)

S.No.	Name of the Scheme	Broad Objectives	States covered	Achievement during the Eighth Plan	
				Financial	Physical
1	2	3	4	5	6
1.	Ganga Action Plan Phase-I	Abatement pollution of river water	Uttar Pradesh	6737.00	66 schemes completed and 11 schemes were ongoing out of total 261 schemes sanctioned.
			Bihar	1351.00	
			West Bengal	5931.00	
2.	Ganga Action Plan Phase-II	Abatement of Pollution of river water	Delhi	669.00	172 No. of Detailed Project Report (DPRs) approved and schemes of STP, L&D, LCS, CRE RFD were in different stages of implementtion.
			Haryana	7483.00	
			Bihar	162.00	
			Uttar Pradesh	3986.00	
			West Bengal	465.00	
3.	National River Conservation Plan	Abatement of Pollution of river water	A.P.	381.00	136 No. of DPRs approved and schemes of STP, J&D, LCS, CRE, RFD were in different stages of implementation
			Biher	146.00	
			Karnataka	205.00	
			Orissa	15.00	
			Punjab	1081.00	

1	2	3	4	5	6
			Tamil Nadu	195.00	
			Gujarat	477.00	
			Maharashtra	158.00	
			Madhya Pradesh	337.00	
			Rajasthan	18.00	
4.	Modern Forest Fire Control Methods	To protect the forest from fire	Andhra Pradesh	8.42	Targets fixed in terms of
			Biher	6.07	financial releases
			Gujarat	32.13	
			Himachal Pradesh	39.72	
			Karnataka	37.92	
			Kerala	63.47	
			Madhya Pradesh	134.35	
			Maharashtra	21.10	
			Orissa	49.62	
			Tamil Nadu	17.72	
			Uttar Pradesh	26.01	
5.	Association of Scheduled Tribes and Rural Poor in regeneration of degraded forest on Usufruct Sharing Basis	To associate Scheduled Tribes and Rural Poor in afforestation of degraded forest	Andhra Pradesh	33.96	400 ha. area covered
			Bihar	83.07	1200 ha. work started 96-97
			Gujarat	42.39	910 ha. area covered
			Madhya Pradesh	218.63	4505 ha. area partially covered
			Maharashtra	140.83	1965 ha. area covered
			Orissa	112.45	Work started 96-97
			Rajasthan	53.92	700 ha. area covered
			West Bangal	140.00	Not yet started
			Kernataka	36.29	525 ha. area covered
6.	Development of National Parks and Sanctuaries	To develop National Parks and Sanctuaries	Andhra Pradesh	288.398	19 NPs/WLS covered
			Arunachal Pradesh	138.092	9 NPs/WLS covered
			Assam	105.37	3 NPs/WLS covered
			Bihar	88.255	8 NPs/WLS covered
			Goa	56.907	4 NPs/WLS covered
			Gujarat	177.722	22 NPs/WLS covered
			Haryana	58.73	3 NPs/WLS covered
			Himachal Pradesh	348.639	30 NPs/WLS covered
			Jammu & Kashmir	68.399	8 NPs/WLS covered
			Karnataka	671.975	29 NPs/WLS covered
			Kerala	247.841	13 NPs/WLS covered
			Madhya Pradesh	544.283	24 NPs/WLS covered

1	2	3	4	5	6
			Maharashtra	297.503	18 NPs/WLS covered
			Manipur	102.65	2 NPs/WLS covered
			Meghalaya	75.28	3 NPs/WLS covered
			Mizoram	78.39	4 NPs/WLS covered
			Nagaland	12.945	2 NPs/WLS covered
			Orissa	248.93	6 NPs/WLS covered
			Punjab	54.397	6 NPs/WLS covered
			Rajasthan	235.968	11 NPs/WLS covered
			Sikkim	156.236	5 NPs/WLS covered
			Tamil Nadu	149.64	16 NPs/WLS covered
			Tripura	82.334	3 NPs/WLS covered
			Uttar Pradesh	318.29	20 NPs/WLS covered
			West Bengal	234.861	6 NPs/WLS covered
			A&N Island	3.00	1NPs/WLS covered
			Daman & Diu	4.60	1 NPs/WLS covered
7. Eco development around protected areas		To provide alternative sustenance to communities living on fringes of National Parks	Andhra Pradesh	125.755	9 NPs/WLS covered
			Arunachal Pradesh	52.001	6 NPs/WLS covered
			Assam	43.25	6 NPs/WLS covered
			Bihar	102.826	6 NPs/WLS covered
			Gujarat	56.493	9 NPs/WLS covered
			Haryana	12.60	1 NPs/WLS covered
			Himachal Pradesh	100.364	22 NPs/WLS covered
			Jammu & Kashmir	18.05	5 NPs/WLS covered
			Karnataka	180.865	10 NPs/WLS covered
			Kerala	186.628	13 NPs/WLS covered
			Madhya Pradesh	268.957	6 NPs/WLS covered
			Maharashtra	54.498	
			Manipur	9.45	2 NPs/WLS covered
			Meghalaya	17.875	2 NPs/WLS covered
			Mizoram	14.799	3 NPs/WLS covered
			Nagaland	12.75	1 NPs/WLS covered
			Orissa	100.40	3 NPs/WLS covered
			Punjab	14.798	5 NPs/WLS covered
			Rajasthan	166.43	2 NPs/WLS covered
			Sikkim	82.212	4 NPs/WLS covered
			Tamil Nadu	16.78	2 NPs/WLS covered
			Tripura	10.06	1 NPs/WLS covered

1	2	3	4	5	6
			Uttar Pradesh	88.32	2 NPs/WLS covered
			West Bangal	243.844	6 NPs/WLS covered
8. Project Tiger	To ensure viable population of tigers	Andhra Pradesh	115.956		The physical achievements cannot be quantified, however they were objectively achieved
		Arunachal Pradesh	155.486		
		Assam	213.626		
		Bihar	311.811		
		Karnataka	202.973		
		Kerala	173.21		
		Madhya Pradesh	639.337		
		Maharashtra	244.33		
		Mizoram	21.81		
		Orissa	240.088		
		Rajasthan	541.454		
		Tamil Nadu	152.89		
		Uttar Pradesh	444.067		
		West Bengal	434.828		
9. Project Elephant	To ensure longterm survival of elephants	Andhra Pradesh	101.18		Targets fixed in terms of financial releases
		Arunachal Pradesh	81.31		
		Assam	76.15		
		Bihar	51.50		
		Karnataka	364.54		
		Kerala	200.56		
		Meghalaya	350.34		
		Nagaland	13.18		
		Orissa	84.70		
		Tamil Nadu	73.42		
		Uttar Pradesh	231.34		
		West Bengal	260.16		
10. Eco Task Force*	To undertake the task of ecological restoration in certain highly degraded and fragile areas	Uttar Pradesh	655.26		3436 hr. area covered
		Rajasthan	777.78		2763 ha. area covered
		Jammu & Kashmir	252.08		1023 ha. area covered
11. Non Timber Produce including Medicinal Plants	Raising Non Timber Produce including Medicinal Plants	Andhra Pradesh	297.89		5638 ha. area covered
		Arunachal Pradesh	102.29		2000 ha. area covered
		Assam	53.08		710 ha. area covered
		Bihar	188.00		4500 ha. area covered

1	2	3	4	5	6
			Goa	34.21	766 ha. area covered
			Gujarat	556.93	7469 ha. area covered
			Haryana	291.85	3633 ha. area covered
			Himachal Pradesh	411.89	7580 ha. area covered
			Jammu & Kashmir	363.26	5830 ha. area covered
			Karnataka	137.23	2691 ha. area covered
			Kerala	40.16	581 ha. area covered
			Madhya Pradesh	268.45	6441 ha. area covered
			Maharashtra	140.44	2420 ha. area covered
			Manipur	194.61	6207 ha. area covered
			Meghalaya	278.14	5974 ha. area covered
			Mizoram	122.29	3290 ha. area covered
			Nagaland	43.89	1175 ha. area covered
			Orissa	654.88	14770 ha. area covered
			Punjab	343.00	6950 ha. area covered
			Rajasthan	253.29	3800 ha. area covered
			Sikkim	404.25	4680 ha. area covered
			Tamil Nadu	120.03	2698 ha. area covered
			Tripura	56.09	1005 ha. area covered
			Uttar Pradesh	1.53	—
			West Bengal	301.16	7075 ha. area covered
12.	Area Oriented Fuelwood and Fodder Scheme	Augmenting supply of Fuelwood & Fodder in identified Fuelwood deficit districts	Andhra Pradesh	313.08	10122 ha. area covered
			Arunachal Pradesh	54.54	780 ha. area covered
			Assam	565.48	4404 ha. area covered
			Bihar	694.50	19705 ha. area covered
			Gujarat	617.25	11136 ha. area covered
			Goa	29.34	726 ha. area covered
			Haryana	1320.24	17243 ha. area covered
			Himachal Pradesh	627.94	11178 ha. area covered
			Jammu & Kashmir	127.04	1621 ha. area covered
			Karnataka	940.00	16371 ha. area covered
			Kerala	223.30	3309 ha. area covered
			Madhya Pradesh	1257.49	55650 ha. area covered
			Maharashtra	220.25	4009 ha. area covered
			Manipur	520.88	12985 ha. area covered
			Maghalaya	292.56	980.26 ha. area covered
			Mizoram	1634.75	15359.75 ha. area covered
			Nagaland	25.00	25.15 ha. area covered

1	2	3	4	5	6
			Orissa	793.32	3796.32 ha. area covered
			Punjab	869.30	1369.3 ha. area covered
			Rajasthan	1019.13	3592.13 ha. area covered
			Sikkim	297.62	1842.62 ha. area covered
			Tamil Nadu	476.48	526.81 ha. area covered
			Tripura	146.26	124.26 ha. area covered
			Uttar pradesh	1000.53	1300.23 ha. area covered
			West Bengal	662.10	1166.54 ha. area covered
13.	Seed Development Scheme	To develop infrastructure for quality seeds	Andhra Pradesh	22.05	Targets fixed in terms of financial releases
			Arunachal Pradesh	47.04	
			Assam	32.73	
			Bihar	15.970	
			Goa	7.00	
			Gujarat	62.28	
			Haryana	149.825	
			Himachal Pradesh	30.60	
			Jammu & Kashmir	118.88	
			Karnataka	8.93	
			Kerala	49.29	
			Madhya Pradesh	18.975	
			Manipur	34.45	
			Maghalaya	6.080	
			Mizoram	27.00	
			Nagaland	5.00	
			Orissa	3.50	
			Punjab	28.93	
			Sikkim	34.705	
			Tamil Nadu	10.42	
			Uttar Pradesh	32.05	
			West Bengal	35.632	
14.	Aereal Seeding	Revegetating in difficult and inaccessible areas	Andhra Pradesh	66.58	5000 ha. area covered
			Karnataka	12.00	
			Tamil Nadu	156.82	28500 ha. area covered
			West Bengal	4.00	
			Madhya Pradesh	10.00	3820 ha. area covered
15.	Integrated afforestation and Eco-development Project scheme	Promote Afforestation and Eco-development	Andhra Pradesh	1057.56	9633 ha. area covered
			Arunachal Pradesh	352.65	3050 ha. area covered
			Assam	158.10	3700 ha. area covered

1	2	3	4	5	6
			Bihar	109.35	673 ha. area covered
			Goa	69.73	445 ha. area covered
			Gujarat	266.09	3670 ha. area covered
			Haryana	373.34	5717 ha. area covered
			Himachal Pradesh	947.74	11388 ha. area covered
			Jammu & Kashmir	1519.83	15527 ha. area covered
			Karnataka	1155.77	17472 ha. area covered
			Kerala	331.77	1671 ha. area covered
			Madhya Pradesh	2212.77	39635 ha. area covered
			Maharashtra	138.07	800 ha. area covered
			Manipur	919.40	8140 ha. area covered
			Meghalaya	633.33	8677 ha. area covered
			Mizoram	584.72	6000 ha. area covered
			Nagaland	222.45	2675 ha. area covered
			Orissa	242.10	3666 ha. area covered
			Punjab	429.28	4340 ha. area covered
			Rajasthan	2635.95	355.90 ha. area covered
			Sikkim	1216.01	17542 ha. area covered
			Tamil Nadu	142.51	1157 ha. area covered
			Tripura	273.79	4913 ha. area covered
			Uttar Pradesh	1959.14	14755 ha. area covered
			West Bengal	1265.36	172.22 ha. area covered
16.	Beneficiary Oriented Scheme for Tribal Development	Rehabilitating Tribal and other families affected under relocation plans of Project Tigers, National Parks and Sanctuaries	Arunachal Pradesh Karnataka Mizoram Nagaland West Bengal Madhya Pradesh	1.36 39.68 53.66 15.00 23.04 107.23	Funds released to relocate the 423 families in various States Out of this relocation work for 188 families have been completed and for remaining families work is under progress.
17.	World Bank assisted Industrial Pollution Control Project-Common Effluent Treatment Plants (CETPs)	Setting up of CETPs Laboratories and Training Programme	Andhra Pradesh Delhi Gujarat Himachal Pradesh Haryana Karnataka Maharashtra Madhya Pradesh	132.00 2300.00 192.00 8.60 11.89 59.86 198.93 77.75	3CETPs covered 15 CETPs covered 6 CETPs covered 4 CETPs covered 2 CETPs covered 2 CETPs covered 9 CETPs covered 3 CETPs covered

1	2	3	4	5	6
	•		Punjab	20.00	4 CETPs covered
			Rajasthan	50.00	2 CETPs covered
			Tamil Nadu	848.78	26 CETPs covered
			Uttar Pradesh	95.75	2 CETPs covered
18. Conservation of Mangrove		Conservation and Management of Mangroves/ Coral Reefs	West Bengal	148.79	1 M/CR covered
			Karnataka	62.74	1 M/CR covered
			Andhra Pradesh	18.00	1 M/CR covered
			Andman & Nicobar Island	43.57	2 M/CR covered
			Goa	29.55	1 M/CR covered
			Tamil Nadu	28.81	3 M/CR covered
			Maharashtra	1.81	1 M/CR covered
			Orissa	7.03	1 M/CR covered
			Kerala	8.50	1 M/CR covered
			Gujarat	11.83	1 M/CR covered
			Lakshadweep	31.50	1 M/CR covered
19. Biosphere Reserves		To implement the Management Action Plan for Biosphere Reserves	Kerala	181.22	1 BR covered
			Kernataka	111.113	1 BR covered
			Tamil Nadu	144.38	2 BR covered
			West Bengal	173.85	1 BR covered
			Meghalaya	34.588	1 BR covered
			A&N Islands	82.38	1 BR covered
			Uttar Pradesh	192.96	1 BR covered
			Assam	60.45	1 BR covered
			Orissa	1.11	1 BR covered
20. Paryavaran Vahini		Create environments awareness through active participation of public	Andhra Pradesh	3.00	PV constituted in 7 districts
			Arunachal Pradesh	8.00	PV constituted in 4 districts
			Assam	1.62	PV constituted in 4 districts
			Bihar	1.75	PV constituted in 4 districts
			Gujarat	1.96	PV constituted in 3 districts
			Goa	1.95	PV constituted in 2 districts
			Haryana	1.15	PV constituted in 2 districts
			Himachal Pradesh	4.48	PV constituted in 8 districts
			Jammu & Kashmir	0.70	PV constituted in 1 districts
			Karnataka	3.45	PV constituted in 6 districts
			Kerala	5.67	PV constituted in 5 districts
			Madhya Pradesh	25.71	PV constituted in 45 districts

1	2	3	4	5	6
			Maharashtra	3.58	PV constituted in 7 districts
			Manipur	0.57	PV constituted in 1 districts
			Meghalaya	0.57	PV constituted in 1 districts
			Mizoram	1.05	PV constituted in 1 districts
			Nagaland	0.47	PV constituted in 2 districts
			Orissa	1.72	PV constituted in 3 districts
			Punjab	3.56	PV constituted in 4 districts
			Rajasthan	4.47	PV constituted in 6 districts
			Sikkim	0.23	PV constituted in 2 districts
			Tamil Nadu	2.90	PV constituted in 7 districts
			Tripura	0.38	PV constituted in 1 districts
			Uttar Pradesh	13.29	PV constituted in 14 districts
			A&N Island	0.23	PV constituted in 1 districts
			Chandigarh	0.23	PV constituted in 1 districts
			Delhi	0.23	PV constituted in 1 districts
			Pondicherry	0.23	PV constituted in 1 districts
21. Conservation of Wetlands		To protect and regenerate the Wetlands	Orissa	47.13	1 Wetland covered
			Punjab	64.69	3 Wetland covered
			Jammu & Kashmir	72.21	3 Wetland covered
			Himachal Pradesh	25.75	3 Wetland covered
			Bihar	62.72	1 Wetland covered
			Manipur	136.25	1 Wetland covered
			Gujarat	3.00	1 Wetland covered
			Assam	8.40	1 Wetland covered

* Ecological Task Forces of ex-servicemen are deployed in Ramote and difficult areas to undertake restoration of degraded Eco-system. At present such Task Forces are deployed at Dehradun and in U.P. at Bikanar in Rajasthan and Sambha in J&K.

NPs/WLS	—	National Parks and Wild life Sanctuaries	STP	—	Sewage Treatment Plant
CETPs	—	Common Effluent and Treatment Plants	I&D	—	Interception & Diversion
M/CR	—	Mangrover/Coral Reefs	LCS	—	Low Cost Sanitation
PV	—	Paryavaran Vahini	CRE	—	Crematorium
BR	—	Biosphere Reserve	RFD	—	River Front Development

Renovation of Irrigation Projects in Karnataka

692. SHRI S. D. N. R. WADIYAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whetehr the steps had been taken by the Government in 8th Plan for the renovation of some medium irrigation projects in the country;

(b) if so, the details thereof, State-wise

(c) whether Government have a proposal to ranovate

some existing Medium irrigation projects in the country particularly in Karnataka during Ninth Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) Yes, Sir.

(b) The Statewise list of extension, renovation and modernisation projects during VIII Plan is given as statement.